COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 49 OF 2016

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Alok Shankar for R.1

Mr. S. Vallinayagam for R.2

Mr. P. V. Dinesh Ms. Arushi for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt